

Year 2022-23

I, **TAPAN KUMAR**, son/daughter/wife of **LATE GANGA PRASAD MANDAL**, Aged 52 years, belonging to **BLAS** service and presently working as **ASSISTANT** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	500/-	PRATIMA KUMARI 5,000/-	JIGYASHU ANAND 2,500/-	PRAGYA ANAND NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	savinga/c-SBI -308140	savinga/c-SBI - 18414	savinga/c-SBI - 31500	savinga/c-GRAMIN BANK 1000	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC-550,000/- (annual premium-28000/- POSTAL RD 36000	LIC-62500/ (annual premium-3032/-) POSTAL RD 24000	NIL	LIC-5,00,000/ (annual premium-12269/-)	NIL
(v)	Motor Vehicles (details of make, etc.)	MARUTI VAGONR YR 2006 1.2(P) HERO GLAMOUR YEAR-2017	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	Gold-50gms 240000	Gold-50gms 240000 SILVER 250GM 25000	NIL	20GM GOLD 100000	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

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Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land Location(s) Survey number(s) Extent (Total measurement) Current market value	7 acre BHAGALPUR CMV- 19,00,000	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land Location(s) Survey number(s) Extent (Total measurement) Current market value	BHAGALPUR 3 ACER ANCESTRAL PROPERTY CMV 300000	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) Survey /door number(s) Extent (Total measurement) Current market value	PATNA RESIDENCIAL 739.75 SQFT 8000000	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. Location(s) Survey /door number(s) Extent (Total measurement) Current market value	BHAGALPUR 1800 SQ.FT. ANSESTRAL PROPERTY CMV- 1800000	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 12.02.2021
(a)	(i) Loans from Banks	(i)SBI HOME LOAN 4315000	4204000/-
			TOTAL LOAN AMT. 4315,000/-
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL

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	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Filled Tax Mention for F.Y. 2021-22 in A.Y. 2022-2023 PAN- BCPPK4149E	38235/-
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :- **PTS/BLA/1175**

Gender :- **M**

Date of Birth :- **0 5 1 0 1 9 7 0** (DD/MM/YYYY)

Class/Group :- **B**

Cadre :- **B.L.A.S. SERVICE**
(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :- **BHAGALPUR**

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature *Tapan Kumar*

Name of Employee: **TAPAN KUMAR**

Place: **PATNA**

Designation: **ASSISTANT**

Date: **15/02/23**

Department: **BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT**

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Tapan Kumar